

LOK SABHA DEBATES

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LOK SABHA

Friday, November, 21, 1986/Kartika 30,
1908 (Saka)

The Lok Sabha met at Eleven of the Clock.

(SHRI SHARAD DIGHE in the Chair)

BITUARY REFERENCES

[English]

MR. CHAIRMAN : I have to inform the House of the sad demise of four of our former colleagues, namely Sarvashri Jnani Ram, Sanaka Buchhikotaiah, Vadehi Charan Parashar and Vishnu Sharan Dublish.

Shri Jnani Ram was a member of the Provisional Parliament during 1950-52 from the State of Bihar.

An agriculturist by profession, Shri Ram was interested in the Kisan and Cooperative movements. An eminent social worker, he worked for the welfare of weaker sections of society.

Shri Jnani Ram passed away at Hazaribagh on 23rd October, 1986, at the age of 79 years.

Shri Sanaka Buchhikotaiah was a member of the First Lok Sabha during 1952-57 representing Masulipatnam constituency of the then composite State of Madras.

A well known social worker, he worked actively for remarriage of widows. He also took active part in the Kisan movement.

Shri Sanaka Buchhikotaiah passed away on 1 November, 1986, at the age of 67 years.

Shri Vadehi Charan Parashar was a member of the Third Lok Sabha during 1962-67 representing Shivpuri constituency of Madhya Pradesh. Earlier, he had been a member of the then Gwalior and Madhya Bharat State Legislative Assemblies during 1945-48 and 1948-52 respectively and later of the Madhya Pradesh Legislative Assembly during 1957-62.

A well known social worker, Shri Parashar worked for the removal of untouchability and for the upliftment of weaker sections of society. He also fought for eradication of illiteracy and ban on child marriages. He was an ardent advocate of Gram Swarajya through Gram Panchayats.

An advocate by profession, he took active part in the spread of Cooperative movement and served as a member in the Central Committee of International Cooperative Alliance, London. He also served as Minister in the then State of Gwalior and as Chief Administrator of the erstwhile State of Madhya Bharat. A widely travelled person, he was the Editor of some periodicals.

Shri Parashar passed away at New Delhi on 4 November, 1986, at the age of 76 years.

Shri Vishnu Sharan Dublish was a Member of the Second Lok Sabha during 1957-62 representing Sardhana constituency of Uttar Pradesh. Earlier, he had been a Member of the Uttar Pradesh Legislative Assembly during 1946-56.

A veteran freedom fighter, Shri Dublish took active part in the freedom struggle from his early age and suffered imprisonment several times. He spent as many as 18 years

in jail, including 8 years in the Andamans. He was one of those convicted in the Kakori Conspiracy case. An eminent social worker, Shri Dublith worked for the welfare of the downtrodden.

Shri Dublith passed away at Meerut on 17 November, 1986, at the age of 87 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while).

ORAL ANSWERS TO QUESTIONS

[English]

Central assistance for revival of sick mills in Orissa

*265. SHRI LAKSHMAN MALLICK : Will the Minister of TEXTILES be pleased to state :

(a) whether the State Government of Orissa has approached Union Government for reviving the sick textile mills with the financial assistance of Union Government; and

(b) if so, the details regarding the cooperation extended by Union Government in favour of the State Government of Orissa alongwith its programmes ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) According to available information, the Government of Orissa have not made any such proposal for direct financial assistance from the Union Government.

(b) Does not arise in view of (a) above.

SHRI LAKSHMAN MALLICK : May I know from the Hon. Minister the number and the names of the sick textile units in Orissa and how many of them are closed and the total number of workers affected by the closure of the units and their rehabilitation ?

SHRI S. KRISHNA KUMAR : Sir, the nodal agency for examining the sickness of textile units set up consequent on the declaration of the new textile policy has examined 69 mills and details of these mills were referred to this nodal agency by the monitoring cell established in the office of the Textile Commissioner, Bombay. Only one case of sick mill had been referred to the nodal agency among the 13 mills in Orissa. The Orissa Spinning Mills Ltd., Rajganjpur, which has been lying closed for long time has been sanctioned rehabilitation package as a result of which it was reopened on 23.10.1985. The other textile mills are either under the NTC or the Orissa Textiles Corporation or under the cooperative sector. We have no information whether any of them is closed and no report has been sent to us that any of them is sick.

SHRI LAKSHMAN MALLICK : Sir, will the Hon. Minister state how much soft loan for the revival of sick textile mills in Orissa has been provided and allotted by the Government of Orissa in the year 1948-85 and 1985-86.

SHRI S. KRISHNA KUMAR : Sir, the soft loans are disbursed by the IDBI and as I said, only in one single case of a mill in Orissa the package has been sanctioned. I do not have at the moment, the details of this loan already disbursed except that the rehabilitation package has begun to be implemented.

SHRI SRIBALLAV PANIGRAHI : Sir, I would like to know, through you, from the Hon. Minister one thing. The Bhaskar Textile Mills, Jharsuguda, which was one of the sick textile mills taken over by the Government of Orissa, started functioning 2nd October, 1985. Sir, although the name suggests, that Bhaskar Textile Mill is a textile mill, in fact this is a spinning mill without any provision of producing textile cloth. There was a commitment given by the